GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO. 2205 TO BE ANSWERED ON 02.12.2019

MIS-UTILISATION OF FUNDS ALLOCATED TO CULTURAL ORGANISATIONS

2205. SHRI UPENDRA SINGH RAWAT:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has received some complaints regarding misutilization of funds allocated to Cultural Organisations during the last three years;
- (b) if so, the details of thereof including the inquiry conducted; and
- (c) the steps taken by the Government in this regard?

ANSWER

MINISTRY OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM (PRAHLAD SINGH PATEL)

(a) to (c): Yes, Sir. The details of complaints and action taken are at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2205 FOR 02.12.2019

SI.No.	COMPLAINTS	ACTION TAKEN
1	Misappropriation of funds in	Crime Branch Delhi Police is
	Accounts of Centre for Cultural	investigating the case.
	Resources and Training (CCRT),	
	New Delhi	
2	Misutilisation of funds in Eastern	Internal Audit Wing has reported certain
	Zonal Cultural Centre, Kolkata,	cases of misutilisation of funds. Further
	during the years 2014- 2017.	investigation is going in the matter.
3	Lapses in undertaking renovation	CVC carried out intensive examination,
	work of Barata Kalakshetra	Subsequently the matter was referred
	Auditorium also called	to CBI, New Delhi.
	Koothambaam in the premises of	
	Kalakshetra Foundation, Chennai	
4.	Complaint regarding misutilizaion	Ministry has constituted a Committee to
	of funds allocated to Sangeet	look into the matter.
	Natak Akademi, New Delhi under	
	the ICH Scheme	
5	Alleged misappropriation of funds	A charge sheet has been filed by the
	by Archaeological Survey of India	Economic Offence Wing, Delhi Police in
	officials.	the designated Court against two official
		of Archaeological Survey of India for
		misappropriation of funds to the tune of
		Rs. 9.63 crores.